

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.03.2019 (WEDNESDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 995 of 2019 in Comp. App. (AT) (Ins) No. 253 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
2.	I.A No. 1061 of 2019 in Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	
3.	Comp. App. (AT) (Ins) No. 202 of 2019	Janak Goyal & Anr. Vs. Satyendra Jain & Anr.	Anuj Bhandari	Rakesh Mittal
4.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	Prachi Johri-R1 Sanjeev Soni

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
6.	Comp. App. (AT) (Ins) No. 225 of 2019	Anand kumar kariawala. Vs. Jain Constructions Pvt Ltd & Ors.	Arjun Asthana	Aaditya Vijay Kumar-R3
7.	Comp. App. (AT) (Ins) No. 289 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute mills Company Ltd & Ors.	Henna George	
8.	Comp. App. (AT) (Ins) No. 294 of 2019	JDK Furnitech Pvt Ltd. Vs. Andhra Bank.	Indranil Ghosh	
9.	Comp. App. (AT) (Ins) No. 295-296 of 2019	Anil Kumar Arora Alias Anil Arora Vs. Leather World India Ltd (In Liquidation) & Anr.	Amarjit Singh Bedi	
10.	Comp. App. (AT) (Ins) No. 297 of 2019	Powergrid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd.	Joshua J. Samuel	
11.	Comp. App. (AT) (Ins) No. 298 of 2019	Srei Equipment finance Ltd. Vs. Amit Gupta	Vivek Kohli	
12.	Comp. App. (AT) (Ins) No. 299 of 2019	Rajasthan Urban Drinking Water Sewerage and Infrastructure Development Corporation Ltd. Vs. Teen Murti Construction Pvt Ltd.	Aditya singh	

13.	Comp. App. (AT) (Ins) No. 301 of 2019	Jagay Hembram & Ors. Vs. Jindal Steel and Power Ltd & Anr.	Nidni Mohan	
14.	Comp. App. (AT) No. 78 of 2019	Sunil Goel. Vs. Guild Builders Pvt Ltd & Ors.	Vijay Nair	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 20 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. RTIL Employees Association & Ors. With	Siddharth Sharma	Kumar Karthik-R1 Karan Khanna-R4
16.	Comp. App. (AT) (Ins) No. 90 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Anju Thomas	Pardeep Dahiya-R1 Karan Khanna-R2
17.	Comp. App. (AT) (Ins)No. 86 of 2019	Sumeet Kumar & Ors. Vs Jay Ace Technologies Ltd &Ors	Ashok K.Aggarwal	
18.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
19.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Chandra Mani Rout-R2

For Hearing

20.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
21.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. With	S. SantanamSwaminadhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
22.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwaminadhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam
23.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
24.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
25.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. with	Amit Gupta	Abhishek Yadav

26.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
27.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors.	Prachi Johri	
2.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors.	Sumesh Dhawan	
3.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors.	Prachi Johri	
4.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors.	Sumesh Dhawan	
5.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors.	Anand Varma	
6.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors.	Anand Varma	
7.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors.	Anand Varma	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
9.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
10.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors.	Nakul Mohta	Misha-COC Raunak Dhillon-RP

		With		Ruby Singh Ahuja
11.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors.	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
14.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors.	Sanyam Saxena	
15.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shallay Bhasin

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By Order
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